

SECURITIES APPELLATE TRIBUNAL, MUMBAI

DAILY BOARD FOR 15.09.2009 at 11.00 A.M.

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or stage	Previous Date	Result/Remark
1.	136/2008	Tata Tea Ltd.		SEBI & Anr.		Pronouncement	01.07.2009	
2	09/2009	Goldstone Exports Ltd.		SEBI		Pronouncement	01.09.2009	
3	74/2009	Swaranganga Trading Pvt. Ltd.		SEBI		For Orders	14.09.2009	
4	75/2009	Anushree Tradelink Pvt. Ltd.		SEBI		For Orders	14.09.2009	
5	76/2009	Srijan Vyapar Pvt. Ltd.		SEBI		For orders	14.09.2009	
6	133/2009	M/s. Anushree Tradelink Pvt. Ltd.		SEBI		For Orders	14.09.2009	
7	25/2009	Dhaval Mehta		SEBI		Rehearing	11.09.2009	
8	MA. No. 15/2009 & A. No. 58/2009	Shelter Vyapar Pvt. Ltd.		SEBI		Part Heard	14.09.2009	
9	MA. No. 16/2009 & A. No 59/2009	Success Vyapar Pvt. Ltd.		SEBI		Final Hearing	14.09.2009	
10	MA. No. 17/2009 & A. No 60/2009	Scope Vyapar Pvt. Ltd.		SEBI		Final Hearing	14.09.2009	
11	MA. No. 18/2009 & A. No 61/2009	Anushree Tradelink Pvt. Ltd.		SEBI		Final Hearing	14.09.2009	
12	MA. No. 19/2009 & A. No 62/2009	Srijan Vyapar Pvt. Ltd.		SEBI		Final Hearing	14.09.2009	
13	MA. No. 20/2009 & A. No 63/2009	Swaranganga Trading Pvt. Ltd.		SEBI		Final Hearing	14.09.2009	
14.	69/2009	Janus Stock Brokers Pvt. Ltd.		SEBI		Final Hearing	08.06.2009	
15.	70/2009	M/s. Rakhi Trading Pvt. Ltd.		SEBI		Final Hearing	23.06.2009	
16.	77/2009	M/s. Subh Stock Broking Pvt. Ltd.		SEBI		Final Hearing	03.07.2009	

Registrar

Note : No request for adjournment shall be entertained.

By order

Registrar

